

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Essar Machine Works Pvt Ltd

MAIN PETITION NUMBER : CP/1334/2019

(IA/MA) APPLICATION NUMBERS
IA(CA)/63(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant.

This application has been filed to dispense with the settlement of final list of contributories as well as formation of advisory committee.

Connected matters are coming up for hearing on 02.05.2024.

List the application along with the connected matters for hearing on **02.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)

MG